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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 36/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Jitesh Kapurchand Palrecha
(Mechanical & Heat Treat Works Pvt Ltd)
V/s.
Registrar of Companies, Gujarat.

Section of the Companies Act: Section 252 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	PRATIK THAKKAR	ADVOCATE	APPELLANT	
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ORDER

Learned Advocate Mr. Pratik Thakkar present for Appellant. None present for ROC.

Proof of service of notice on ROC filed.

ROC not filed objections.

Appellant shall inform whether the bank of accounts of company is freeze or not.

List the matter on 08.11.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 07th day of November, 2017.